

[*Translation*]**Setting up of a pig iron plant in Uttar Pradesh**

627. SHRI RAJVEER SINGH: Will the Minister of STEEL be pleased to state:

(a) the number of pig-iron plants at present in the country;

(b) whether the Government propose to set up a large pig-iron plant in Uttar Pradesh;

(c) if so, the proposed location thereof; and

(d) the estimated expenditure likely to be incurred thereon and number of persons likely to get employment?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) There is only one merchant pig iron manufacturing plant in the country. In addition six integrated steel plants also produce small quantities of pig iron to meet part of the indigenous demand.

(b) No, Sir. The pig iron industry is delicensed and any entrepreneur can set up such plants without any Industrial Licence subject to some locational restrictions.

(c) and (d) Do not arise.

**Communal Riots**

628. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the number of persons killed, arrested for instigating communal riots and violating law and order in the country during 1990 and since January, 1991 till date, month-wise and State-wise/Union Territory-wise; and

(b) the number of guilty persons against whom legal action has been taken?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Public order being a State subject, it is for the States/Union Territories Governments to take legal action against all guilty persons and also to take effective steps to prevent such incidents. The Central Government assists the States/Union Territories in terms of additional paramilitary forces when requested to do so.

On the basis of available information, a statement is given below.

**STATEMENT**

<i>Name of the State/Union Territory, Place and date</i>	<i>Number of persons</i>	
	<i>Killed</i>	<i>Arrested</i>
1	2	3
<b>1990</b>		
<b>ANDHRA PRADESH</b>		
Hyderabad City (6-9-90) . . . . .	8	239
Hyderabad City (9-10-90) . . . . .	8	Not available
Hyderabad (7-25-12-90) . . . . .	130	2676
Rangareddy (7-25-12-90) . . . . .	16	

## STATEMENT—Contd.

	1	2	3
<b>ASSAM</b>			
Hailakandi (7—25-12-90) . . . . .		17	Not available
<b>BIHAR</b>			
Bari Gulani (Distt. Nawada) (12-3-90) . . . . .		5	62
Jamshedpur (14—15-3-90) . . . . .		3	81
<b>GUJARAT</b>			
Patan (Distt. Mehsana) (10-3-90) . . . . .		5	229
Anand (Distt. Kheda) (27-3-90) . . . . .		2	606
Ahmedabad (3—8-4-90) . . . . .		38	1649
Ahmedabad (9—25-12-90). . . . .		31	1454
Baroda (6-7-4-90) . . . . .		12	738
Baroda (4-9-90) . . . . .		7	21
<b>KARNATAKA</b>			
Ramanagaram (2-9-90) . . . . .		4	Not available
Chennapatam (3-10-90) . . . . .		18	150
Kolar (3-10-90) . . . . .		2	30
<b>MAHARASHTRA</b>			
Bombay (30—31-12-90) . . . . .		4	248
<b>RAJASTHAN</b>			
Jaipur (24-10-90—2-11-90) . . . . .		51	130
Jodhpur (25-10-90—2-11-90) . . . . .		3	240
<b>TAMIL NADU</b>			
Denkanikottai (Distt. Dharmapuri) (10-10-90)		59	105
<b>UTTAR PRADESH</b>			
Kanpur (18-4-90) . . . . .		5	270
Kanpur (9—20-12-90) . . . . .		21	922
Bijnore (9—10-10-90) . . . . .		46	Not available
Colonolganj (Distt. Gonda) (30-9-90—4-10-90)		41	712
Etah (4-12-90) . . . . .		14	667
Aligarh (7—20-12-90) . . . . .		112	1100

STATEMENT—*Conld.*

1	2	3
Meerut (12—13-12-90) . . . . .	4	304
Jahangirpur (Distt. Bulandshahar) (13-12-90) . . . . .	13	42
Khurja (Distt. Bulandshahar) . . . . . (14—16-12-90)	11	262
Agra (15—18-12-90) . . . . .	29	786
DELHI (14—16-11-90) . . . . .	11	Not available

1991

## BIHAR

Jamshedpur (6-3-91) . . . . .	3	Not available
-------------------------------	---	---------------

## GUJARAT

Surat (20—27-4-91) . . . . .	2	Not available
------------------------------	---	---------------

Baroda (23-4-91) . . . . .	12	Not available
----------------------------	----	---------------

Ankleshwar (24—29-4-91) . . . . .	2	Not available
-----------------------------------	---	---------------

## ORISSA

Bhadrak (Balasore) (24—31-3-91) . . . . .	12	Not available
---	----	---------------

Soro town (Balasore) (24—31-3-91) . . . . .	7	Not available
---	---	---------------

## MADHYA PRADESH

Khargone (16—18-5-91) . . . . .	6	Not available
---------------------------------	---	---------------

## MAHARASHTRA

Bombay (27—29-1-91) . . . . .	9	234
-------------------------------	---	-----

## UTTAR PRADESH

Lucknow city (14—17-1-91) . . . . .	8	Not available
-------------------------------------	---	---------------

Ghaziabad (26—30-1-91) . . . . .	10	Not available
----------------------------------	----	---------------

Khurja (27—29-1-91) . . . . .	18	Not available
-------------------------------	----	---------------

STATEMENT—*Concl'd.*

1	2	3
Saharanpur (24-3-91—3-4-91)	10	465
Varanasi (18—22-5-91)	10	346
Kanpur (19—23-5-91)	18	446
Meerut (20—23-5-91)	30	804
Sikandrabad (Distt. Bulandshahar) (20—22-5-91)	11	197
<b>WEST BENGAL</b>		
Nadia (11-3-91)	7	Not available
Asansol (20—22-4-91)	11	Not available

**Five Nation Conference on Nuclear Weapons in South Asia**

629. SHRI SUSHIL CHANDRA VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan had made a proposal for a five nation conference consisting of the U.S., the Soviet Union, China, India and Pakistan to discuss the issue of nuclear weapons in South Asia; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI): (a) Yes, Sir.

(b) The Pakistani proposal does not take into account the fact that nuclear non-proliferation has a global dimension and does not lend itself to a solution based on a narrow bilateral or regional approach.

Government have always been prepared to enter into consultations with Pakistan or any other country to work for the implementation of the phased programme for elimination of nuclear weapons in a time bound framework,

as outlined in the Action plan presented by India at SSOD III.

**Prospecting Licences for minerals in Madhya Pradesh.**

630. SHRI SUSHIL CHANDRA VERMA: Will the Minister of MINES be pleased to state:

(a) whether there are huge deposits of Limestone, Dolomite and Bauxite in Madhya Pradesh;

(b) if so, whether Madhya Pradesh Government have submitted any proposal for issuing prospecting licences for the above minerals;

(c) the action taken by the Union Government thereon; and

(d) whether the Government propose to exclude these minerals from Schedule-I to avoid delay in issuing licences?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

(b) and (c) The number of proposals received from Government of Madhya Pradesh for grant of prospecting licences for limestone,